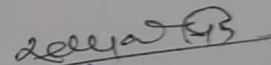


Statical Data Format

SCHEDULE

Format for statistical data for the Month of January, 2021
(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	2195	288	2483	39	N/A


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर
२

Randomly Allocated case

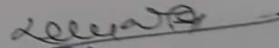
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-4

List of total no. of cases randomly allocated during the month

S. NO.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II		-----Nil-----			


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Case management hearing

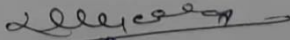
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II			-----Nil-----			


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Contested case list

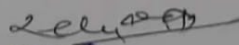
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-6

Contested Commercial Cases disposed during the month

SN	Court	District	Case No	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	CMNC 488/2020	M/s Knight Detective and Security Services Pvt. Ltd. V/s Bank of Baroda	Sh. Lokesh Agrawal Sh. Tej Prakash Sharma	15-12-2020	Nil	07-01-2021	23	Contested	Nil	Nil	Application u/s 9 of Arb. Act Stay App.
2		Jaipur Metro-II	CMC 114/2020	Binary System V/s Chairman/Managing Director, Rajcomp Infor Services Ltd.	Dr. T.N. Sharma Sh. Yogendra Singh	10-12-2020	Nil	27-01-2021	48	Contested	Nil	Nil	In Sec 34 of Arb. Act
3		Jaipur Metro-II	CMNC 49/2019	Jaipur Vidyut Vitran Nigam Ltd. V/s Ms. Anamika Conductors	Sh. Sanjay Sharma Sh. Himanshu Agnihotri Sh. Raghvendra Pareek	01-04-2019	Nil	29-01-2021	669	Contested	Nil	Nil	Application u/s 34 of Arb. Act
4		Jaipur Metro-II	CMNC 168/2020	Union Bank of India V/s Rajasthan State	Sh. Sudhanshu Kasliwal Sh. Rajesh Maharishi, AAG	18-02-2020	Nil	29-01-2021	346	Contested	Nil	Nil	Application u/s 9 of Arb. Act


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-1
 जयपुर

Summary of commercial cases

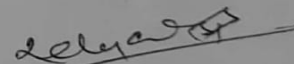
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	2195	288	39	2444


न्यायाधीश
वाणिज्यिक न्यायालय, कम-1
जयपुर

pre institution mediation

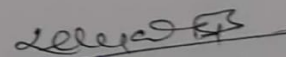
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1			-----Nil-----			


न्यायाधीश
संश्लेषिक न्यायालय, क्रम-1
जयपुर


Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	Civil Suit 359/2020	M/s Ratan Textile V/s RNA Resources Group Ltd. - Landmark (Baby Shop Concept)	Sh. Saurabh Sharma	21-10-2020	Nil
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	CMC 93/2020	M/s Ratan Textile V/s RNA Resources Group Ltd. - Landmark (Baby Shop Concept)	Sh. Saurabh Sharma	21-10-2020	Nil
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	Civil Suit 05/2021	Poly Medicure Ltd. V/s Ms. Vinita Malviya & other	Sh. Raunak Bapna	11-01-2021	Nil
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	CMC 03/2021	Poly Medicure Ltd. V/s Ms. Vinita Malviya & other	Sh. Raunak Bapna	11-01-2021	Nil


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-1
 जयपुर

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month January-2021

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	02/2021	M/s Radhakishan Yadav AA Clas Contractor V/s State of Raj.	Sh. Sanjog Kamal Sharma	07-01-2021	07-01-2021
2		Jaipur	07/2021	M/s Suntech Industries V/s Raj. Electronics & Instruments Ltd.	Sh. Dinesh Mishra	07-01-2021	07-01-2021
3		Jaipur	04/2021	M/s Proofex Packagings Pvt. Ltd. V/s M/s BKM Industries Ltd.	Sh. Rajkumar Kasana	08-01-2021	03-01-2021 and 08-01-2021
4		Jaipur	05/2021	Poly Medicure Ltd. V/s Ms. Vinita Malviya and other	Sh. Raunak Bapna	11-01-2021	08-01-2021
5		Jaipur	06/2021	Superintending Engineer (TLPC) RRVNLT V/s M/s Bachan Singh Rajput	Sh. Rajesh Maharshi	12-01-2021	07-01-2021
6		Jaipur	07/2021	State Bank of India V/s M/s Vansh Store	Sh. Rakesh Verma	13-01-2021	12-01-2021
7		Jaipur	08/2021	M/s International Journal House V/s M/s Columbus Overseas LLP	Sh. Bhupendra Singh	13-01-2021	12-01-2021
8		Jaipur	12/2021	Bank of India V/s Bhagwati Handicrafts	Sh. Ratnesh Sharma	19-01-2021	18-01-2021
9		Jaipur	317/2020	Indian Bank V/s M/s IT Impressions	Sh. Ashish Srivastava	31-08-2020	17-03-2020
10		Jaipur	318/2020	Indian Bank V/s M/s AA Construction	Sh. Ashish Srivastava	31-08-2020	17-03-2020
11		Jaipur	13/2021	M/s Kalsana Construction V/s State of Rajasthan & others	Sh. Amit Gupta	20-01-2021	18-01-2021
12		Jaipur	15/2021	Punjab National Bank V/s M/s Balaji Arts	Sh. Arjun Singh Shekhawat	21-01-2021	20-01-2021
13		Jaipur	16/2021	Punjab National Bank V/s M/s Ranthambor Plastic	Sh. Arjun Singh Shekhawat	21-01-2021	20-01-2021

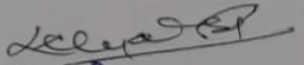
न्यायाधीश

न्यायिक न्यायालय, क्रम-1

जयपुर

e-court fees

14	Jaipur	19/2021	Canara Bank V/s M/s Raj Motors	Sh. Vikram Pareek	25-01-2021	22-01-2021
15	Jaipur	20/2021	ICICI Bank Ltd. V/s Kanak Biyani	Sh. Rakesh Ajmera	27-01-2021	22-01-2021
16	Jaipur	22/2021	ICICI Bank Ltd. V/s Smt. Sarita and others	Sh. Manoj Kumar	29-01-2021	29-01-2021
17	Jaipur	181/2021	Adarsh Saraswati Mahila Shiksha Avam Gramin Vikas Samiti, Tonk V/s CMHO cum Secretary, Dist. Health Society, NRHM, Sawai Madhopur	Sh. Ramniwas Meena	29-01-2021	29-01-2021
18	Jaipur	182/2021	Kotak Mahindra Bank Ltd. V/s Surendra Singh Rathore	Sh. Divesh Sharma	30-01-2021	29-01-2021


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-1
 जयपुर

D.N-102
03/02/2021

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month January, 2021

Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	766	4	748	22	N/A


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month January, 2021

Form 1
List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur	Nil						

Note-Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High court after certain intervals. Regards!


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

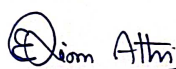
Month January, 2021

Form 2

List of cases in which e-Payment of Court fees was made during the month

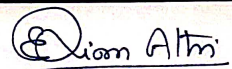
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Note-Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High court after certain intervals.
Regards!


Diom Athi
Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month January, 2021

Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

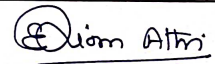
Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month January, 2021

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	03/2018	AIA Engineering Vs Shri Balaji Indus.	P.S Shukla, Dinesh Kala	22-04-2017	04-02-2021
2	C.C. 2	Jaipur Metro II, jaipur	10/2019	M/s Yoesh Choudhary Vs State	Rahul kamwar, Ashish Tiwari	17-05-2016	04-02-2021
3	C.C. 2	Jaipur Metro II, jaipur	23/2018	Valeecha Translonestary vs Union of India	Himanshu Jain, Kuldeep Punia	17-05-2017	19-02-2021
4	C.C. 2	Jaipur Metro II, jaipur	166/18	M/s Silver Art Vs Mukesh Bajaj	Omprakash Gupta, Vinod Kumar	16-01-2015	23-03-2021
5	C.C. 2	Jaipur Metro II, jaipur	93/2018	M/s Royal Exports Vs. KLA Inida	Vinod Kumar Jain, S. Bapna	03-05-2017	17-03-2021
6	C.C. 2	Jaipur Metro II, jaipur	201/18	M/s Manglam Ars Vs. L Meals	Subhash Sharma, Kinshuk Jain	13-05-2015	22-02-2021
7	C.C. 2	Jaipur Metro II, jaipur	36/2019	M/s Data Sof Vs University of Rajasthan	Rajesh Jain, PS Tomar	01-02-2018	23-03-2021
8	C.C. 2	Jaipur Metro II, jaipur	08/2018	M/s Jindal Infra Pvt Ltd. Vs Ganesh Rolling	Pooran Singh, Deepak Malani	11-10-2017	08-04-2021
9	C.C. 2	Jaipur Metro II, jaipur	188/2018	M/s Aril Link Internation Vs Florls India	Prakash Naryan, Punit Shrivastav	11-03-2011	23-02-2021



Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month January, 2021

Form 6
Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

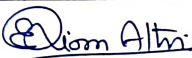
Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month January, 2021

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	766	4	22	748


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month January, 2021

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Nil					

 **Judge**

Commercial Court No. 2
Jaipur

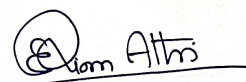
Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month January, 2021

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	41/2018	Pioneer Polyfeb Ltd vs Ms Sura Ing.	Shri. Manoj Sharma	05-04-2003	15-01-2021
2	C.C. 2	Jaipur Metro II, Jaipur	61/2020	S.B.I Vs Ms World wide	Shri. Jaywant Jaypuriya	07-11-2019	27-01-2021
3	C.C. 2	Jaipur Metro II, Jaipur	88/2019	S.B.I Vs Prakash Chand	Shri. Yogendra Sharma	10-04-2019	29-01-2021
4	C.C. 2	Jaipur Metro II, Jaipur	30/2020	S.B.I Vs Aditi Fashions	Shri. Umraosingh	07-03-2021	29-01-2021

Note:- In the above cases, the available mobile No. of defendants on the file was checked on "True Caller Application". From True Caller, the E-mail-ids of defendants were obtained and scanned copies of notices/summons have sent on E-mail-ids. Further Where the defendants are available on whats up, a scanned copy of notices/summons have been posted by the office and screen shoot/ print outs have been placed in the files for the proof of such exercise.



Judge
Commercial Court No. 2
Jaipur

Statcal Data Format

SCHEDULE

Format for statistical data for the Month of January, 2021

(See Rule 3)						
SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	631	5	623	13	N/A

S. J. LITBZ
Judge
 Commercial Court No. 3
 Jaipur

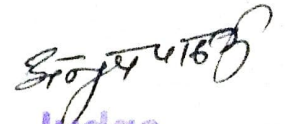
Commercial Court No 3, Jaipur Metro-II

Month January, 2021

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 3
Jaipur

Electronic process list

Commercial Court No 3, Jaipur Metro-II

Month January, 2021

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 3
Jaipur

Randomly Allocated case

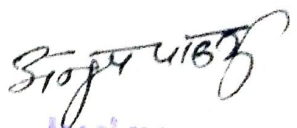
Commercial Court No 3, Jaipur Metro-II

Month January, 2021

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no3, Jaipur Metro-II				-----Nil-----	


Judge
Commercial Court No. 3
Jaipur

Case management hearing

Commercial Court No 3, Jaipur Metro-II

Month January, 2021

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II			-----	Nil-----		


Judge
Commercial Court No. 3
Jaipur

Contested case list

Commercial Court No 3, Jaipur Metro-II

Form-6

Contested Commercial Cases disposed during the month of January, 2021

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur	CMNC 242/18	Best Xerox centre vs Ms Xerox India Ltd	Devidatt Sharma	31-03-2012	Nil	29-01-2021	8 year 9 month 29 days	Contested	Nil	Nil	Sec 34 of Arb Act 1996

Singh
 Judge
 Commercial Court No 3
 Jaipur

Summary of commercial cases

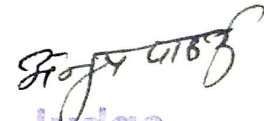
Commercial Court No 3, Jaipur Metro-II

Month January, 2021

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro-II	631	5	13	623



Judge
Commercial Court No. 3
Jaipur

Commercial Court No 3, Jaipur Metro-II

Month January, 2021

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1			-----Nil-----			


Judge
 Commercial Court No. 3
 Jaipur

Court Name – Commercial Court no. 4, Jaipur						
Month – January, 2021						
Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4, Jaipur	800	0	793	7	-

20/01/2021
न्यायाधीश


वाणिज्यिक न्यायालय, क्रम-4
जयपुर

Med Form-6(2)

Court Name- Commercial Court no. 4, Jaipur

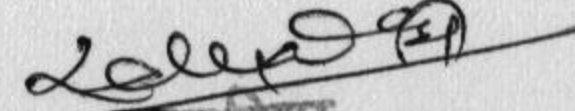
Month – January, 2021

S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
-1	-2	-3	-4	-5	-6	-7	-8					-9	-10	-11	-12
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

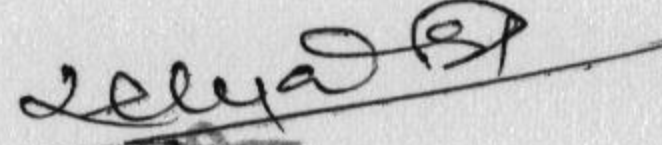

न्यायाधीश
वाणिज्यिक न्यायालय, क्र
जयपुर

S-2 Form-1

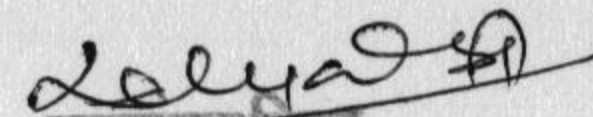
Court Name- Commercial Court No. 4, Jaipur									
Month – January, 2021									
Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----						


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-4
जयपुर

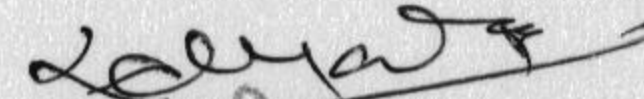
Court Name- Commercial Court no. 4, Jaipur							
Month – January, 2021							
Form 2							
List of cases in which e-Payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-4
 जयपुर

Court Name- Commercial Court no. 4, Jaipur							
Month – January, 2021							
Form 3 List of cases in which Electronic Service of Process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-4
 जयपुर

Court Name- Commercial Court no. 4, Jaipur						
Month – January, 2021						
Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----			


न्यायाधीश

वाणिज्यिक न्यायालय, क्रम-4
जयपुर

Court Name- Commercial Court no. 4, Jaipur							
Month – January, 2021							
Form 5							
List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

2021/01/04
 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-4
 जयपुर

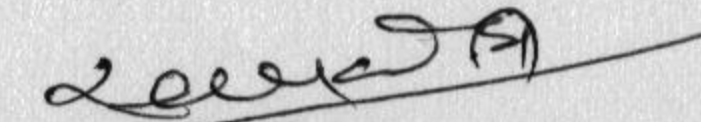
Court Name- Commercial Court no. 4, Jaipur

Month – January, 2021

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	Commercial Court no. 4, jaipur	Jaipur	-	-	-	-	-	-	-	-	-	-	-

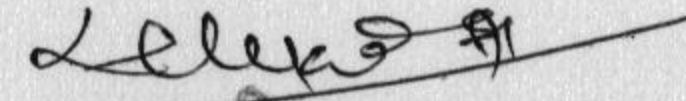


न्यायाधीश

वाणिज्यिक न्यायालय, क्रम-4
जयपुर

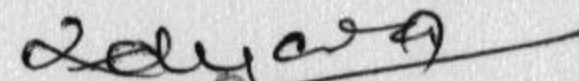
S-2 Form-7

Court Name- Commercial Court no. 4, Jaipur						
Month – January, 2021						
Form 7						
Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	800	0	7	793


न्यायाधीश

वाणिज्यिक न्यायालय, क्रम-4
जयपुर

Court Name- Commercial Court no. 4, Jaipur						
Month – January, 2021						
List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of case settled During the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	-	-	-	-	-	-


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-4
 जयपुर

SCHEDULE**FORMAT FOR STATISTICAL DATA FOR THE MONTH JANUAR 2021****(SEE RULE 3)**

	NAME OF COURT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1455	67	28	1494	00



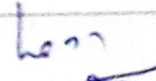
न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

MONTH JANUARY 2021

FORM 2

LIST OF CASES IN WHICH E-PAYMENTS OF COURT FEES WAS MADE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	AJMER	05/2021	PRATIBHA INDUSTRIES/STATE OF RAJASTHAN	DEEPAK AGARWAL	13-01-2021	13-01-2021
2	COMMERCIAL COURT AJMER	AJMER	09/2021	STATE BANK OF INDIA/ MANISHA TEXTILES	AJAY NAHAR	22-01-2021	22-01-2021
3	COMMERCIAL COURT AJMER	AJMER	10/2021	STATE BANK OF INDIA/CHARBHUJA SYNTHETICS	AJAY NAHAR	22-01-2021	22-01-2021
4	COMMERCIAL COURT AJMER	AJMER	11/2021	STATE BANK OF INDIA/ PARV PARIDHAN	AJAY NAHAR	22-01-2021	22-01-2021

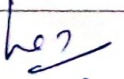

न्यायाधीश
कार्मिक न्यायालय अजमेर

MONTH JANUARY 2021

FORM 3

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

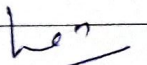

न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

MONTH JANUARY 2021

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH

FORM-4

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURT (NO. OF CASES RANDOMLY ALLOCATED)
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL


न्यायाधीश
वाणिज्य न्यायालय अजमेर

MONTH JANUARY 2021

FORM 5

LIST OF CASES IN WHICH CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

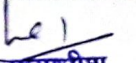
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न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

COMMERCIAL COURT AJMER
MONTH JANUARY 2021

FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JANUARY 2021

S N O.	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATI ON	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED/ SETTLED)	DATE OF EXECUTIO N OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	COMMERCIAL COURT AJMER	AJMER	163/2018	UNION BANK OF INDIA/SAJAN SINGH	SUNIL VIJAY/ RAJU LODHKA	15-11-2018	NO	18-01-2021	793	CONTESTED	-	-	ORDER 7 RULE 1 CPC
2	COMMERCIAL COURT AJMER	AJMER	247/2018	MANJU SOGANI/OM JI DAWAIWALA	NIRMALCH AND MEHTA/ BABULAL JAIN	02-11-2018	NO	19-01-2021	805	CONTESTED			ORDER 7 RULE 1 CPC
3	COMMERCIAL COURT AJMER	AJMER	147/2018	TRIMURTI CONSTRUCTIO N/BHARAT SANGH	MANMEET KAPOOR/ VIJAY MEHTA	02-11-2018	NO	30-01-2021	816	CONTESTED			ORDER 7 RULE 1 CPC


 न्यायाधीश
 वाणिज्यिक न्यायालय अजमेर

FORM -7


SUMMARY OF COMMERCIAL CASES DURING THE MONTH DECEMBER 2020

JANUARY- 2021

S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1455	67	28	1494

न्यायाधीश
माननीय न्यायालय अजमेर

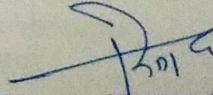
SEE RULE 10(2)						
LIST OF CASES RECEIVED FOR PRE-INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH						
JANUARY- 2021						
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL


 न्यायाधीश
 वाणिज्यिक न्यायालय अजमेर

COMMERCIAL COURT JODHPUR METRO, JODHPUR
Month – JANUARY 2021

Format for Statistical data
 [See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	4	7
1	COMMERCIAL COURT	2246	409	2604	51	0


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month – JANUARY 2021

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	Commercial Court	Jodhpur			NIL				

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR**Month – JANUARY 2021****Form 2****List of cases in which e-Payment of Court fees was made during the month**

Sr. No.	Court 2	District 3	Case No. 4	Petitioner Name Vs Respondent Name 5	Advocate 6	Date of Registration 7	Date of e- payment of Court Fees 8
1	Commercial court	Jodhpur			-----NIL-----		

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month – JANUARY 2021

FORM 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1 1	2 Commercial Court	3 Jodhpur	4	5	6 -----NIL-----	7	8

न्यायाधीश
व्यापारिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month – JANUARY 2021

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1 1	2 Commercial Court	3 Jodhpur	4 Commercial court Jodhpur	5 --	6 --	7 --

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month – JANUARY 2021

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur		--	--	--	--

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month – JANUARY 2021

Form 6

Contested commercial cases disposed during the month													
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial court	Jodhpur	171/2018	M/S Shri Swastik Gum / BNK Corporation	Sh Devilal Vyas	14-09-2017	No	28-01-2021	1095	Contested	--	--	Recovery Suit

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month – JANUARY 2021

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	2246	409	51	2604

न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR**Month – JANUARY 2021**

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1 1	2 --	3 --	4 --	5 --	6 --	7 --


न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

Court Name COMMERCIAL COURT KOTA

Month JANUARY 2021


Format for Statistical data
[See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	984	16	996	4	N/A


 3.2.2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name **COMMERCIAL COURT KOTA****P****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL


 03.2.2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month JANUARY 2021

Form 2

List of cases in which e-Payment of Court fees was made during the month

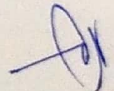
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL

03.2.2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month JANUARY 2021

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL
2							


 3.2.2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month JANUARY 2021

Form 4 List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL
2						

3.2.2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month JANUARY 2021

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL

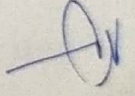
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 3.2.2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month JANUARY 2021

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	COMMERCIAL COURT KOTA	KOTA	31/18	HEMRAJ VS MRS SHUBHAM TRADING	VK RATHORE AND NARPAT SINGH	17-03-2015	-	02-01-2021	2108	CONTESTED	-	-	ORDER 7 RULE 1 CPC


 3-2-2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month JANUARY 2021

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	KOTA	984	16	4	996

Court Name COMMERCIAL COURT KOTA
Month JANUARY 2021

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL

AN
 3.2.2021
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Statical Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

Format for statistical data for the Month of JAN.2021

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	883	83	960	6	Approximately 699 Days

Shivan

Judge
Commercial Court,
Udaipur


Commercial Court, Udaipur

Month Jan.2021

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Udaipur	CIS No. 1/2021 Civil Suit	CANARA BANK Vs M/S AJAY ICE CUBE CENTRE	Shri Yashwant Arora	16.01.2021	16.01.2021 deface date 18.01.2021
2	Commercial Court Udaipur	Udaipur	CIS No. 3/2021 Civil Suit	CANARA BANK (SYNDICATE BANK) Vs M/S SIDDHI ENTERPRISES	Shri Yashwant Arora	18.01.2021	05.01.2021 deface Date 19.01.2021
3	Commercial Court Udaipur	Udaipur	CIS No. 7/2021 Civil Suit	PUNJAB AND SINDH BANK Vs M/S ASHENET SIDDQI ZARI WORKS	Shri Yashwant Arora	22.01.2021	21.01.2021 deface Date 22.01.2021


Judge
Commercial Court,
Udaipur

Commercial Court, Udaipur

Month Jan 2021

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Nil				



Judge
Commercial Court,
Udaipur

Randomly Allocated case

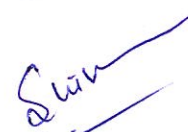
Commercial Court, Udaipur

Month JAN 2021

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	-	-


Judge
Commercial Court
Udaipur

Case management hearing

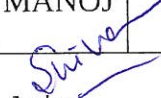
Commercial Court, Udaipur

Month Jan.-2021

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	CIS No.16/2019 Civil Suit	NILESH MAHESHWARI VS SANJAY PANWAR	SH. SATYANARAYAN GUPTA VS. SH. DHARMENDRA GEHLOT	31.05.2018	08.01.2021
2	Commercial Court, Udaipur	Udaipur	CIS No.90/2018 Civil Suit	BRIJ MOHAN AND SONS VS. PRAVEEN MALLARA	SH. SATYANARAYAN GUPTA VS. SH. GAJENDRA SALVI	12.01.2018	08.01.2021
3	Commercial Court, Udaipur	Udaipur	CIS No. 31/2019 Civil Suit	STATE BANK OF INDIA Vs ABDUL JAVED	SH. SATYANARAYAN GUPTA VS. SH. SURESH PURI	10.05.2019	16.01.2021
4	Commercial Court, Udaipur	Udaipur	CIS No. 41/2019 Civil Suit	MS. SHIV ENGINEERING VS. NAGAR PARISHAD	SH. SUSHIL KOTHARI VS. SH. ASHOK SINGHVI	02.02.2018	22.01.2021
5	Commercial Court, Udaipur	Udaipur	CIS No. 127/2018 Civil Suit	KHINCHA INDUSTRIES VS RSM	SH. HARSH KUMAR MEHTA VS. SH. SANJAY SONI	13.09.2012	22.01.2021
6	Commercial Court, Udaipur	Udaipur	CIS No. 99/2018 Civil Suit	SBI VS SHIV SINGH	SH. PRAVEEN KHANDELWAL VS MANOJ AGRAWAL	18.09.2010	29.01.2021


Judge
Commercial Court,
Udaipur

Contested case list

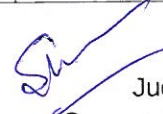
Commercial Court Udaipur

Month JAN 2021

Form-6

Contested Commercial Cases disposed during the month of JAN 2021

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court	Udaipur	CIS No. Civil Misc. Non Connected (38) 1/2019	HDFC BANK Vs DHANRAJ DANGI	SH. KAPIL SHRIMALI VS. EX-PARTE	04.01.2019	No	29.01.2021	756 Days	Contested	-	-	Arbitration & Conciliation. Act Sec. 9
2	Commercial Court	Udaipur	CIS No. Civil Suit 116/2018	D.B.CORP. LIMITED Vs BRAJESH CONSTRUCTION	SH. BHARAT JOSHI VS. EXPARTE	02.04.2016	No	30.01.2021	1764 Days	Contested	-	-	Money Suit (O.7 CPC)


Judge
Commercial Court
Udaipur

Summary of commercial cases

Commercial Court Udaipur

Month JAN 2021

Form-7

Summary of Commercial Cases during the month						
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	883	83	6	960


Judge
Commercial Court,
Udaipur

pre institution mediation

Commercial Court Udaipur


Month JAN 2021

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	10	20	Nil	13	17

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।


Judge
Commercial Court
Udaipur